

(21)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD

MA 958/93 in
RP 128/93 in
OA 354/92 +
CP 71/93.

Dt. of Decision: 20-12-93.

State of Andhra Pradesh rep.
by its Chief Secretary to Govt.,
Central Administration Department,
Secretariat, Hyderabad.

....Applicant/Respondent No.1
in OA

Vs.

1. C.Uma maheswara Rao
2. S.E.Sekhar Babu
3. T.Satyanarayana Rao
4. B.Venkataramaiah
5. K.Ambarish
6. V.~~M~~.Manoham Prasad
7. G.Nageswara Rao
8. Union Public Service Commission,
rep. by its Secretary, Dholpur House,
New Delhi.
9. Union of India rep. by its Secretary
to Govt., Ministry of Home,
Department of Personnel Affairs,
North Block, New Delhi.

Applicants in O.A.

....Respondents/Respondents 2 &
3 in OA

- - -

Counsel for the Applicant : Shri D.Pandu Ranga Reddy

Counsel for the Respondents : Shri M.Pandu Ranga Rao
for RR 1 to 7
Shri NR Devraj for RR 8 & 9

- - -

CORAM:

THE HON'BLE SHRI A.B.GORTHY : MEMBER (A)

THE HON'BLE SHRI T.CHANDRA SEKHAR REDDY : MEMBER (J)

Seal

- - -

....2.

548

Date of Decision : 20.12.93

RP 128/93
M.A.No.958/93 in
R.P.SR.No.3763/93 in
O.A.No.354/92 +
C.P.No.71/93.

ORDER

{ As per Hon'ble Shri A.B.Gorthi : Member(A) }

Similar Review Petition (R.P.SR.No.3755/93 with M.A.No.951/93) has been disposed of today separately. For the reasons stated therein, this Review Petition also is dismissed.

T. Chandrasekhar Reddy
(T.Chandrasekhar Reddy)
Member(J).

A.B.Gorthi
(A.B.Gorthi)
Member(A).

Dated: 20th Dec., 1993.
Dictated in Open Court.

Deputy Registrar(Judl.)

Copy to:-

1. Chief Secretary to Govt., State of A.P., General Administration Department, Secretariat, Hyd.
2. Secretary, Union Public Service Commission, Union of India, Dhampur House, New Delhi.
3. Secretary to Govt., Ministry of Home, Union of India, Department of Personnel Affairs, North Block, New Delhi.
4. One copy to Sri. D.Panduranga Reddy, Spl. counsel for A.P.
5. One copy to Sri. M.Panduranga Rao, advocate(R-1 to R-7) Advocates Associations, High Court Buildings, Hyd.
6. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
7. One copy to Library, CAT, Hyd.
8. One spare copy.

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22/12/93
24/94